

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(OFFICE OF THE REGISTRAR JUDICIAL)**

**ORDER**

No. 312/275

Dated 7/9/2024

In Compliance to order No. 39750/RG dated 06.09.2024, issued by the Hon'ble High Court of J&K and Ladakh, the following allotment of the rooms at TRC, Srinagar, is accordingly made in favour of the following Judicial Officers:-

- 1) Shri Jaffer Hussain Beg, Principal District & Sessions Judge is allotted Room No.9-A at TRC, Srinagar
- 2) Shri Ashok Kumar, Member, J&K Special Tribunal, Srinagar is allotted Room No.10-A at TRC, Srinagar.
- 3) Ms. Kusoom Lata Pandita, Additional District Judge, Bank Cases (Commercial Court), Srinagar is allotted Room No. 13-A at TRC, Srinagar
- 4) Shri Abdul Nasir, Principal District & Sessions Judge, Ganderbal is allotted Room No.15-A at TRC, Srinagar.
- 5) Shri O.P Bhagat, Principal District and Sessions Juge, Budgam, is allotted Room No.108-C at TRC, Srinagar.
- 6) Shri Anoop Kumar Sharma, Registrar I.T, High Court of J&K and Ladakh, Srinagar is allotted Room No.16-A at TRC, Srinagar.
- 7) Shri Adnan Sayeed, Special Judge, Anti Corruption ( CBI Cases) Srinagar is allotted Room No. 2-A, at TRC, Srinagar
- 8) Shri Yahaya Firdous Ahanger, Presiding Officer, Fast Track Court, Budgam, is allotted Room No. 208 at TRC, Srinagar.
- 9) Shri Manjeet Rai, Additional Sessions Juge TADA/POTA ( NIA Court), Srinagar is allotted Room No. 216-D at TRC, Srinagar.
- 10)Ms. Anjum Ara, Additional District and Sessions Judge, Srinagar, is allotted Room No. 7-H, at TRC, Srinagar.
- 11)Shri Vinod Kumar, Special Judge, NDPS, Srinagar is allotted Room No.316-D at TRC, Srinagar.
- 12)Ms. Swati Gupta, 2<sup>nd</sup> Additional District and Sessions Judge, Srinagar, is allotted Room No. 115-D at TRC, Srinagar.

**All the transferee Judicial Officer are requested to vacate the newly allotted rooms by 09.09.2024 positively, failing which the matter shall be brought to the notice of the Hon'ble High Court.**

  
**Registrar Judicial**

No. 773-77/275

Dated 7/9/2024

1. Registrar General, High Court of J&K and Ladakh, Srinagar/ Jammu.
2. Principal Secretary, to Hon'ble The Chief Justice ( A).
3. Principal District and Sessions Judge, Srinagar /Budgam/Ganderbal  
*...for information*
4. Director Estates, Srinagar.
5. G. M. Operations, JKTDC, Srinagar

*for information and compliance*

  
7.9.24  
**Registrar Judicial**